PER CAPITA INCOME

*219. SHRI KARTIK ORAON : Will the PRIME MINISTER be pleased to state :

(a) the *Per Capita* income in Chhotanagpur and Santhal Praganas of Bihar during 1966-67 and 1967-68 and how it compared with all-India figures in each of these years; and

(b) whether it is a fact that the *per capita* income of Chhotanagpur and Santhal Praganas of Bihar in these years had been far behind the all-India figures ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) and (b). Estimates of *per capita* income are prepared by the Statistical Bureau of the States for the State as a whole and not district or regionwise. It is, therefore, not possible to compare the *per capita* income at the national level with the *per capita* income of the two areas mentioned.

प्रपत्रों और नियमावलियों का हिन्दी में अनुवाद

220. **श्री राम स्वरूप विद्यार्थी :**
श्री भारत सिंह चौहान :

क्या **सूचना तथा प्रसारण** मंत्री यह बताने की कृपा करेंगे कि :

(क) उन के मंत्रालय तथा उस से सम्बद्ध कार्यालयों के कितने प्रपत्रों तथा नियमावलियों के हिन्दी अनुवाद उपलब्ध किये गये हैं;

(ख) ऐसे प्रपत्रों तथा नियमावलियों की संख्या कितनी है जिनका अभी हिन्दी में अनुवाद होना बाकी है;

(ग) उन प्रपत्रों का, जिनका अनुवाद अभी तक नहीं कराया गया है, हिन्दी में अनुवाद कराने के लिये क्या प्रबन्ध किये गये हैं और उनका अनुवाद कब तक पूरा हो जायेगा; और

(घ) उन के अनुवाद में विलम्ब होने के क्या कारण हैं ?

सूचना तथा प्रसारण मंत्री (श्री के० के० शाह) (क) : 605 फार्म तथा 8 मैनुअल हिन्दी में अनुदित हो चुके हैं । इनमें से कुछ छप गये हैं और कुछ छप रहे हैं ।

(ख) अभी 130 फार्मों को तथा मैनुअलों को हिन्दी अनुवाद करना बाकी है।

(ग) अनुवाद का नाम केन्द्रीय हिन्दी निदेशालय द्वारा किया जा रहा है । कुछ फार्म सूचना और प्रसारण मंत्रालय के विभागों द्वारा भी अनुदित किये जा रहे हैं । आशा है यह काम एक वर्ष में पूरा हो जायगा ।

(घ) इन की संख्या अधिक थी और एक साथ उनका अनुवाद नहीं किया जा सका ।

PENSIONARY BENEFITS TO RETIRED MILITARY PERSONNEL

*221. SHRI MANIBHAI J. PATEL :
SHRI P. VISWAMBHARAN :
SHRI RAM SEWAK YADAV :

Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 3146 on the 7th August, 1968 and state :

(a) whether the pensionary terms of Officers and Other Ranks have since been considered and also rates and conditions governing the grant of dependens' pension in respect of Commissioned Officers and grant of family pension/death gratuity and family pensionary awards in respect of Commissioned Officers revised;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) A statement giving the details is laid on the Table of he House. [*Plased in Library. See* No. LT—2206/68.]

(c) Does not arise.